

Shri Dasappa: In view of the fact that certain structures, rather costly structures, are insisted upon, will the Government be pleased to consider whether some subsidy could be given to the various participants in the Exhibition?

Shri Satish Chandra: No costly structures are insisted upon. The structures are normally designed by the architects of the exhibitors. They naturally want them to be imposing in an exhibition of this nature. Government is not giving any subsidy. Government, on the other hand, is charging ground rent for the space allotted to the exhibitors.

Shri Harish Chandra Mathur: At one time the Government had given indication that they want to have an exhibition of a permanent nature to exhibit India's progress. May I know whether this will be given a permanent character?

Mr. Speaker: It has already been asked.

Shri Harish Chandra Mathur: That was about the structures.

Mr. Speaker: You want to know whether it will be a permanent exhibition.

Shri Harish Chandra Mathur: Yes. As a matter of fact it was stated some time ago.....

Mr. Speaker: The exhibition can be permanent, the building can be permanent. Both can be permanent. He wants to know what exactly is going to be.

Shri Vajpayee: The hon. Minister has just now stated that the names of members of the Steering Committee are given in the Prospectus.....

Mr. Speaker: What is this? Hon. Member has asked a question before another question was answered.

Shri Lal Bahadur Shastri: There is an idea to have a permanent museum.

This Exhibition, of course, cannot continue as a permanent exhibition. The proposal is still under consideration and it is just possible that this Exhibition might be of some help to us in using certain part of it in setting up of a permanent museum. It is just in an exploratory stage.

सेठ अचल सिंह : क्या मंत्री महोदय बतलाने की कृपा करेंगे इस एग्जिबिशन से एस्टीमेटिड इनकम क्या है और कितना एक्सपेंडिचर होगा ?

श्री सतीश चन्द्र : भ्रमी तो इनकम और एक्सपेंडिचर का बिल्कुल मही भंदाजा लगाना मुश्किल है क्योंकि जैसा मैंने भ्रमी भ्रज किया कि ७२ एकड़ जमीन पहले एग्जिबिशन के लिए रखी गई थी और वह एलाट हो गई और अब उसमें ४० एकड़ जमीन और जोड़ी गई है। जब यह मालूम हो जाएगा कि कितनी जमीन उठाई जा रही है, उसका कितना किराया आएगा, उसके बाद पूरा बजट बन सकेगा।

Enquiry Committee on the Textile Industry

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Shri Supakar:
Shri Rameshwar Tantia:
Shri Bibhuti Mishra:
Shri Damanl:
Shri N. R. Munsamy:
Shri S. M. Banerjee:
*226. Shri Tangamani:
Shri D. C. Sharma:
Shri Vajpayee:
Shri Siddanaujappa:
Shri Sanganna:
Shri Kumaran:
Shri Hem Raj:
Shri Nath Pal:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Enquiry Committee, appointed to examine the problems of the Textile Industry has since submitted its report;

(b) if so, whether a copy thereof will be laid on the Table; and

(c) the action proposed to be taken on the recommendations of the Committee?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) A copy has been laid on the Table of the Lok Sabha.

(c) The recommendations of the Committee in regard to Excise duties have already been considered and Government's decisions announced. Other recommendations made by the Committee are under consideration.

Shri Supakar: May I know the terms of reference of this Committee and the names of the members of the Committee?

Shri Kanungo: The names of the Members are: Chairman—Shri D. S. Joshi; Members—Prof. D. G. Karve, Shri N. Majumdar, Shri Kanhaiyalal Mehta.....

Mr. Speaker: How many are there?

Shri Kanungo: Nine.

Shri Krishnaraj Thakersay, Shri Vasavada, Shri Venkataswami Naidu and Shri Aravamuthan. The terms of reference are in the notification of May 29.

Shri Nath Pai: The committee was appointed because there is a kind of crisis in the industry which has resulted in large-scale unemployment in parts of the country, particularly in the State of Bombay. A solution was found.....

Mr. Speaker: What is the question?

Shri Nath Pai: I am coming to it. It cannot start with "whether", but it will come if you will permit me. A solution was found to this problem in Sholapur. May I know whether the Government is considering applying that formula in other parts of the country?

Shri Kanungo: I do not understand what formula the hon. Member is referring to.

Mr. Speaker: The formula is the Sholapur mill was taken over.

Shri Nath Pai: Immediately the mill was closed down, with 10,000 people out of employment, a formula was jointly worked out by the representatives of the employees, the mill management and the Government of Bombay which saved so many people from being thrown out of jobs. Are they considering that as a solution because many more mills are now running out of work?

Shri Kanungo: The recommendations of the committee are embodied in the report, and there is no such recommendation, and on the recommendations we will take our decision.

Shri P. R. Ramakrishnan: The report has recommended that no further expansion in the industry be allowed. Has Government taken any steps towards stabilising the production and also the existing installation of machinery?

Shri Kanungo: They are stabilised more or less, and we hope that with the present movement it will be stabilised fairly well in the course of a few weeks. As far as freezing of expansion is concerned, Government have not taken any decision yet.

श्री विभूति मिश्र : मैं जानना चाहता हूँ कि जो २७ करोड़ की एक्साइज ड्यूटी में कमी की गई उस कमी के करने से जो कपड़े के कंज्यूमर्स हैं उन की कीमत में कितनी कमी हुई है ।

श्री कानूनगो : भ्रमी तो सिर्फ दो तीन हफ्ते हुए हैं । इस का नतीजा महीने, दो महीने में मालूम हो जायगा ।

Shri N. E. Munisamy: May I know whether it is a fact that the committee has recommended the removal of the existing order penalising the diversion of cloth intended for export to the home market?

Shri Kanungo: No, they have not made any specific recommendation to that effect.

Shri S. M. Banerjee: May I know the specific immediate remedial measures suggested by the committee for those textile mills which are closed?

Shri Kanungo: Yes, the recommendations are there, and I have answered to the main question.

Shri S. M. Banerjee: What are the immediate remedial measures? It is a long-term thing. I have read the report myself.

Shri Kanungo: The recommendations are there and Government's decisions will be available. Beyond that I cannot say anything.

Mr. Speaker: Next question.

Shri Tangamani: I have tabled this question.

Mr. Speaker: He will kindly hear me. The hon. Member cannot exhaust questions relating to a particular report. If necessary they can have an opportunity to discuss, if there is sufficient demand for it, and if the report is of sufficient importance. No more questions.

Shri Tangamani: The question that I tabled . . .

Mr. Speaker: It cannot be. Hon. Members will go on putting questions.

Shri Tangamani: The question I tabled has been clubbed with others. There is one specific point I wanted to know in this question. That is not coming and that question has not been asked. The report can be discussed, but the point I want to know is that so far as Madras State is concerned, when there is already accumulation of stocks, there are 200,000 spindles to be installed. So, I wanted to know whether one of the recommendations is that those who have got licences will not be allowed to import these spindles. What I want to know is whether in the case of those who

have got the spindles installed, Government will see that they will not go into production till the crisis is tided over.

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): With your permission, I would like to clear up one or two points.

Firstly, this report was submitted very recently, and in so far as their recommendation of reduction in excise duty was concerned, prompt action was taken by Government, and we announced our decision perhaps within a week or three or four days of the receipt of the recommendations. It has produced a very good effect on the industry, and the accumulation of cloth has also gone down. Since the announcement, about 20,000 bales have been sold.

Secondly, the closure of mills has stopped. There were notices of closure from a number of mills, about 26 to 30. Most of them have withdrawn their closure notice and the closure has been averted. So, the House will easily realise that the recommendations of the committee and the action taken on them have already produced a definite effect.

As regards other recommendations . . .

Shri S. M. Banerjee: Has anybody reopened any mill?

Shri Lal Bahadur Shastri: Yes, mills have been reopened. They were stopped or closed for a few days, and they were reopened. Not only . . .

Shri Tangamani: But the Kaleswarar Mills in Madras has now closed. (interruptions).

Mr. Speaker: Not every one.

Shri Lal Bahadur Shastri: Either they should put questions or I should answer. They cannot interrupt like this.

Shri Ranga: Let there not be cross-questions.

Shri Lal Bahadur Shastri: The Textile Commissioner's Office has, on our

advice, been taking special interest in this matter. Their officers have gone from mill to mill where there was any kind of a threat of closure. They have met the proprietors, they have met the workers and tried to avert the situation. (interruption).

Shri S. M. Banerjee: May I know . .

Mr. Speaker: I will not call the hon. Member for any further supplementary today. Order, order. There must be a sense of decorum and decency in the House. The hon. Member goes on putting questions and interrupting the hon. Minister when he is on his legs to answer.

Shri Lal Bahadur Shastri: As regards the introduction or import of new spindles, the matter is still under consideration, and because this is an important matter whether further expansion should be stopped or not, it has to be considered by Government as a whole, but in the meanwhile there is at the present moment no pressure for expansion because there is enough accumulation and the mills themselves are not very keen to import immediately and add to their present capacity.

Bargolai Mine, Assam

*227. **Shri Bose:** Will the Minister of Labour and Employment be pleased to state:

(a) whether Bargolai Mine of Assam was closed in the last week of May, 1958;

(b) if so, the cause of closure of the mine;

(c) the number of workers rendered unemployed as a result of the closing of the mine; and

(d) the arrangement made for alternative employment of the workers who were rendered unemployed?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): (a) Yes.

(b) To undertake certain preventive measures for sealing of certain areas, which were affected by fire, as required by the Mines Department.

(c) The following numbers of workers were laid off on three different days:—

29th May, 1958 . . 238

30th May, 1958 . . 460

31st May, 1958 . . 74

(d) All the workmen were provided with alternative employment by the Management of Bargolai Colliery.

Shri P. C. Bose: May I know when the mines will be fully reopened again?

Shri L. N. Mishra: The mine has started working with effect from 1st July.

Shri P. C. Bose: What was the raising of coal?

Shri L. N. Mishra: The mine was defective producing inflammable gas and it was thought not desirable to allow it to work without taking preventive measures.

Shri P. C. Bose: What was the total raising of coal?

Shri L. N. Mishra: I will require notice for that.

Police Firing in Bettiah Refugee Camp

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Shri Supakar:

Shri Muhammed Elias:

Shri Bibhutl Mishra:

Shri Tridib Kumar

Chaudhuri:

*228. **Shri S. M. Banerjee:**

Shri Ghosal:

Shri Mohan Swarup:

Shrimati Renu

Chakravartty:

Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that police opened fire on the 13th May, 1958 on the displaced persons in Bettiah Refugee Camp;